

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR DR K. ARUL

Petition(s) for Special Leave to Appeal (Cr1.)

No(s). 8649/2015

SAURABH MISHRA

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

(with appln. (s) for impleadment and interim relief and office report)

WITH

SLP(Cr1) No. 8671/2015

(With appln.(s) for impleadment and Interim Relief and Office Report)

Date : 18/03/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr Gaurav Singh, Adv.
M/s Vidhi International, Adv.

For Respondent(s)

Ms Sylona Mohapatra, Adv.
Ms. Supriya Juneja, Adv.UPON hearing the counsel the Court made the following
O R D E RProof of service on the standing counsel has been filed
but affidavit in support has not been filed.

Registry to process the application for impleadment in

both matters as per rules.

Signature Not Verified

Digitally signed by

Hema Joshi

Date: 2016.03.18

17:16:18 IST

Reason:

(DR K. ARUL)
Registrar